

DIVISION BENCH
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/115(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS SRI AYUSH PASARI
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Md. Nasiruddin, Adv.] For the Financial Creditor
Md. Jabaazuddin, Adv.]
Mr. Sandip Chatterjee, Adv.]

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. Post this matter on **13/05/2024**.

Court Officer